THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/2/67 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Angjeeeta Mahanta,

Principal Judge, Family Court-III,

Kamrup(M), Guwahati.

Dated Guwahati, the 1 May 2025.

Sub:-

Restricted holiday.

Ref:-

Your letter No. FCK3/2/14/PJ/101/25 dated 29.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 02.05.2025. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/ 2168 /A, dated , 01-05-7025

Copy forwarded to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILA